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Title: Papers laid on the Table of the House by Ministers/Members.

MADAM SPEAKER: Papers to be laid. Shri Pranab Mukherjee.

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): Madam, with your permission, I beg to lay on the Table a copy of the Economic Survey 2008-2009 (Hindi and English versions).

(Placed in Library, See No.LT-14/15/09)

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- THE MINISTER OF STATE OF THE MINISTRY OF CORPORATE AFFAIRS AND MINISTER OF STATE OF THE MINISTRY OF MINORITY AFFAIRS (SHRI SALMAN KHURSHEED): Madam, I beg to lay on the Table a copy of the Draft Notification No. F.No. 2/2/2009-CL-V (Hindi and English versions) empowering the Central Government to direct, by notification in the Official Gazette, that any of the provisions of the Companies Act, 1956 specified in the notification (a) shall apply to any limited liability partnership or (b) shall apply to any limited liability partnership with such exception, modification and adaptation as may be specified in the notification under sub-section (2) of Section 67 of the Limited Liability Partnership Act, 2008.

(Placed in Library, See No.LT-15/15/09)

(Madam Speaker *in the Chair*)